

कारखाने का हित पूरी तरह ध्यान में रहेगा।

श्री अ० प्र० शर्मा : क्या सरकार को मालूम है कि पिछली इन्सेन्टिव स्कीम लागू करने की वजह से एक हजार स्किल्ड वर्कर्स जमालपुर में सर्प्लस हो गये, जिसके कारण बहुत से सेमी स्किल्ड और स्किल्ड कर्मचारियों की तरक्की रुक गई। मैं जानना चाहता हूँ कि एलेक्ट्रिफिकेशन की वजह से ऐसी स्थिति पैदा न हो इसको ध्यान में रखते हुए अगर जमालपुर के लोगों को इस प्रकार से सर्प्लस किया जायेगा तो क्या उनको दूसरी जगह रमोशन देने की व्यवस्था की जायेगी या क्या वहीं पर इस प्रकार का कार्य शुरू होगा।

डा० राम सुभग सिंह : इस प्रश्न के माने होते हैं कि डीजलाइजेशन और एलेक्ट्रिफिकेशन को रोका जाये। लेकिन हम लोग उसे रोकेंगे नहीं, और इन्सेन्टिव स्कीम लागू होने में भी कोई बृटि हो गई तो उसे भी नहीं रोका जायेगा। लेकिन जहाँ तक कार्यकर्ताओं की छंटनी का सवाल है, उसे हम जरूर ध्यान में रखेंगे। लेकिन सारी विचारधारा यही होगी कि गति ज्यादा बढ़े रेलों की और ज्यादा से ज्यादा क्षमता पैदा हो कार्यकर्ताओं में।

Salem Neyveli Steel Project

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- *491. { **Shri K. N. Tiwary:**
Shri D. C. Sharma:
Shri Bibhuti Mishra:
Shri Sezhayan:
Dr. P. Srinivasan:
Shri Paramasivan:
Shri Sivamurthi Swamy:
Shri Yashpal Singh:
Shri Bahgwat Jha Azad:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Steel and Mines be pleased to state:

(a) whether any progress has been made in taking a decision on the set-

ting up of a steel plant based on Salem iron ore and Neyveli Lignite; and

(b) if so, a brief outline thereof?

The Deputy Minister in the Ministry of Steel and Mines (Shri P. C. Sethi): (a) and (b). The British American Steel works for India Consortium (BASIC) have been asked to study the Detailed Project Report for a steelworks in the Neyveli-Salem region along with the feasibility reports for steelworks in the Bailadila-Visakhapatnam and Goa-Hospet regions, and to recommend suitable sites. Their recommendations are expected by May 1965, after which a decision in the matter would be taken.

Shri K. N. Tiwary: Will this be in the public sector or in the private sector?

Shri P. C. Sethi: It will be in the public sector.

Shri K. N. Tiwary: May I know whether this consortium have agreed to finance this project?

The Minister of Steel and Mines (Shri Sanjiva Reddy): Those details have not yet been worked out.

Shri Shivamurthi Swamy: May I know whether Dastoor and Co., has recommended the starting of a steel factory at Hospet?

Shri Sanjiva Reddy: No question of recommendation. Some preliminary reports have been prepared by some people.

Shri Kandappan: This question is a specific one with regard to the Salem-Neyveli Steel Project. I would like to know from the Minister whether the Government is aware that according to the expert opinion the Salem ore is of a special quality, devoid of phosphorus and sulphur content, and that the foreign exchange involved in setting up the plant is very low?

Shri Sanjiva Reddy: I would like to leave all these technical matters to the experts.

Shri Kandappan: I would like to know whether the Government is aware that the foreign exchange involved would be very low.

Shri Sanjiva Reddy: Government is aware of the excitement of the Madras Members, of Mysore Members and also of Andhra Members.

श्री यशपाल सिंह : क्या सरकार ने यह खयाल किया है कि बहुत दिनों से यह सवाल सदन के सामने लाया जा रहा है और इसके बारे में आज कल करते करते बहुत दिन हो गए ? क्या अब सरकार कह सकती है कि यह काम कब तक हो जाएगा ?

Shri Sanjiva Reddy: As I said, a programme has been given. By the end of May we will get the report.

Shri Thirumala Rao: May I know if the attention of the hon. Minister has been drawn to a statement by the Industries Minister of Madras, Shri Venkataraman, that whatever may happen, the Salem plant is going to be organised and brought into being by the Madras Government?

Shri Kandappan: It is a commitment on the floor.

Shri Thirumala Rao: May I know clearly the position of the relationship between the Central Government and the State Governments, and if the Andhra Government also will be allowed to go its own way and set up its own factory?

Shri A. P. Jain: Mysore also.

Shri Sanjiva Reddy: I have read in the press a statement in the Madras Assembly. As to what he meant, I have no details. Only this morning I read it in the press.

Shri R. Ramanathan Chettiar: What is the total cost of the scheme and the foreign exchange component of the scheme? May I know whether finding the foreign exchange component of the scheme is one of the main reasons for the delay in coming to a decision on this matter?

Shri Sanjiva Reddy: Only after the project report is received, can we say about the foreign exchange and all that.

Shri R. Ramanathan Chettiar: I asked for the total cost of the scheme and the foreign exchange part.

Shri Sanjiva Reddy: That is exactly what I say. For any scheme, only after the project report is submitted the foreign exchange component and the rupee component are known.

Shri P. R. Ramakrishnan: May I know whether Dastoor and Co's report will be placed before the expert committee, or the expert committee will independently go into the merits of the Salem project?

Shri Sanjiva Reddy: All the reports have been sent to the expert committee, including Dastoor and Co's report on Salem. They submitted a report on Hospet. On Vizag, the Hindustan Steel people submitted a report. Every paper we had we have sent to them.

Shri Paramasivan: What is the reason for referring the matter to the Anglo-American consortium when it was already finalised by the previous Minister?

Shri Sanjiva Reddy: It was not finalised by the previous Minister.

Shri D. N. Tiwary: May I know whether any estimate has been made as to whether steel to be produced from Neyveli lignite will be more costly or cheaper?

Shri Sanjiva Reddy: I do not want to express any opinion at this stage. I am likely to be misunderstood.

Shri P. R. Chakraverti: In view of the fact that the experience and costly service of Dastoor and Co., could not be utilised in the Bokaro project, may I know whether Government will now utilise their service in the next project?

Shri Sanjiva Reddy: I am not able to answer.

**Heavy Engineering Corporation
Ranchi**

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*492. { **Shri Himatsingka:**
Shri M. S. Murti:
Shri Rameshwar Tantia:

Will the Minister of Industry and Supply be pleased to state:

(a) whether it is a fact that large scale retrenchment of both technical and non-technical personnel is contemplated in the Heavy Engineering Corporation, Ranchi; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) and (b) Due to civil construction works tapering off in the H.E.C., the position is being assessed by the management taking into account its own internal requirements in other branches. The results will be known only after the assessment is complete. It is not possible at this stage to say precisely about the extent of retrenchment which may become necessary.

Shri Himatsingka: Very often we hear that due to stoppage of work a great deal of loss is being caused. Have the Government taken proper steps to prevent such losses?

The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh): Though this question does not emanate from the main question, if the Speaker permits, I will answer it.

Mr. Speaker: We have a question about retrenchment here. That is a different question.

Shri Rameshwar Tantia: Is it a fact that an enquiry was made regarding some personnel or officers regarding the stoppage of work and is it a fact, that instead of retrenchment for them, they had been promoted and sent to some other place?

Mr. Speaker: Only because he has brought in the word 'retrenchment', this does not become relevant.

Dr. Sarojini Mahishi: What are the grounds for which actually the Government go in for such an assessment?

Shri Bibudhendra Misra: It is as a result of the recommendation made by the Estimates Committee that this assessment is being made.

Shri Basumatari: In view of the fact that the employment of Scheduled Castes and Tribes is very much less, may I know whether sympathetic consideration will be given to them?

Shri T. N. Singh: Every sympathetic consideration will be given to their claims.

Shri A. P. Sharma: If after the assessment the number of workers is considered to be more than what is required, what is the Government going to do? Are they going to be re-employed elsewhere?

Mr. Speaker: It is a hypothetical question.

श्री ह० च० सोय : मैं यह जानना चाहता हूँ कि क्या छटनी करते समय सरकार इस बात पर विचार करेगी कि इनमें जो डिसप्लेस्ड परसन्स हैं उनका एम्प्लायमेंट बहुत कम हुआ है?

अध्यक्ष महोदय : जरूर ।

Shri Indrajit Gupta: I believe about 1700 of the civil construction personnel have been declared surplus. I would like to know whether in view of the fact that these people are all trained and qualified technical people, any steps are under consideration for seeing that they are absorbed in the public-sector projects? For instance there is the construction at Bokaro and other places going on.

Shri A. P. Sharma: I asked the same question but you said, Sir, that